

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 59

CP 59/2015

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: SHAILESH N SHAH & ANR V/s SUNSHINE
REALTORS PVT LTD & ORS

397-398 under the Companies Act, 2013

ORDER

1. Adv. Nishant Sasidharan for the Applicant is present.
2. Ld. Counsel for the Petitioner (None present for the Respondent) submits that in view of Respondent's various acts of irregularities and oppression, they are willing to takeover the company. He further submits that this Bench had appointed one valuer earlier who could not conclude the assignment on account of non-cooperation from the Respondent. This Bench, after taking into consideration the facts of the case and their submissions, directs the Petitioners to propose the price for the shares of the Respondent for further orders.
3. List this matter on **19.07.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)